

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2381
ANSWERED ON:09.08.2005
PURCHASE OF LAND BY K.V.S.
Chakraborty Shri Swadesh; Lahiri Shri Samik

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of the land purchased by the Kendriya Vidyalaya Sangathan during the last three years and thereafter and irregularities in the purchase of land;
- (b) if so, whether the Government has initiated any inquiry into the purchase of land by the Kendriya Vidyalaya Sangathan;
- (c) if so, the details and findings of the inquiry;
- (d) whether any action has been taken against the guilty officers; and
- (e) if so, the steps taken to annul the illegal purchase of lands?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M. A. A. FATMI)

- (a) to (d) Yes, Sir. Certain irregularities with regard to purchase of land have come to light and are under detailed inquiry.
- (e) A direction has been given to Kendriya Vidyalaya Sangathan to take necessary steps to annul the illegal purchase of land.